COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal NO. 177 OF 2018 & IA No. 867 of 2018

Dated: 12th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Amplus KN Solar Private Limited & Anr. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur

Mr. Rahul Kinra Mr. Akshat Srivastava Mr. Arshdeep Singh

Counsel for the Respondent (s) : Mr. Sriranga S.

Ms. Sumana Naganand Ms. Pratiksha Mishra Mr. Mayank Krshirsagar

Mr. Balaji Srinivasan for R-2 to R-5

ORDER (IA No. 867 of 2018 (For Stay)

Issue Notice to the Respondents returnable on 02.08.2018.

Learned counsel, Mr. Sriranga S. accepts notice on behalf of Respondent Nos. 2 to 5.

Learned counsel appearing for the Appellant is directed to serve appeal paperbook to the learned counsel appearing for Respondent nos.2 to 5 during the course of the day.

List the matter on <u>02.08.2018</u>. In the meanwhile, Learned counsel for Respondent Nos.2 to 5 is directed not to precipitate in the matter till 05.08.2018.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr